

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

21

**IA 2168(MB)2024  
IA 2983(MB)2024  
IA 3069(MB)2024  
IA 3302(MB)2024  
IA(IBC)(LIQ.)/51(MB)2024 in  
C.P. (IB)/991(MB)2021**

CORAM:

SHRI. SANJIV DUTT  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.07.2024**

NAME OF THE PARTIES: Punjab & Maharashtra Co-Operative Bank Limited  
Vs  
Sapphire Hospitals Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

1. Mr. Atishay Jain a/w Mr. Atishay Jain a/w Mr. Tanushree Sogani i/b. Adv. Kunal Kanungo, Ld. Counsel for the Applicant in IA-3302/2024 present.
2. List this matter for hearing on **06.08.2024**.

Sd/-  
**SANJIV DUTT**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)